

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/156/2016
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K.S. Ramchandran, }
Manjula Devi x }
M.K. Preetha }
for ICSR & Co.

Counsel for
Petitioner

[Signature]

2) R. VIDHYASHANKAR }
R. ASHOKKUMAR }

Counsel for Respondents

[Signature]

ORDER

Counsel for applicant in CA 174/2017 and CA 175/2017 present and reported ready for submitting arguments. Counsel for proposed R7 to R9 in CA 174/2017 prayed time for submitting arguments. Time extended at request. Put up on 05.09.2017 at 10.30 A.M.

Sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)